

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 564/252/ND/2018

Under Section: 252

In the matter of:

M/s Dholiya Sales Pvt. Ltd.

....Appellant

Vs.

ROC & Another.

....Respondent

Order delivered on 27.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Ayush Gupta, PCS

For the ROC

: Ms. Kusum Yadav,
Company Prosecutor

For the IT

: Mr. Puneet Rai, St. Counsel with
Mr. Manas Tripathi, Adv.

ORDER

Order reserved.

Mukesh

— S/D —

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**